

Chief Justice's Court

Case :- CRIMINAL MISC. WRIT PETITION No. - 16302 of 2020

Petitioner :- Nadeem

Respondent :- State Of U.P. And 6 Others

Counsel for Petitioner :- Syed Ahmed Faizan, Syed Farman Ahmad Naqvi (Senior Adv.), Zaheer Asghar

Counsel for Respondent :- G.A.

Hon'ble Govind Mathur, Chief Justice

Hon'ble Saurabh Shyam Shamsbery, J.

1. The interim order dated 18.12.2020 is extended till further orders.
2. Let this petition for writ be listed on 15th January, 2021 as fresh.
3. In the meanwhile respondents may file counter to the writ petition after supplying a copy of the same to counsel for petitioner.

Order Date :- 7.1.2021

AK

(Saurabh Shyam Shamsbery, J.) (Govind Mathur, C.J.)